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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SINGLE BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.270,306&460/2018 & IA No.302&1060/2019 in CA No.73/97/HDB/2016
NAME OF THE COMPANY	Gagan Aerospace Limited
NAME OF THE PETITIONER(S)	Dr. Subba Rao Pavuluri
NAME OF THE RESPONDENT(S)	Gagan Aerospace Limited & 03 others
UNDER SECTION	97

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
(For V Srujanarayana) Devangi Karuwa	PCS	9704630066	D. J. Karuwa

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chidambaram RLR3	PCS	9849056652	

ORDER

IA 1060/2019 is taken up today.

PCS for Applicant is present.

Counsel for Respondent is present.

For filing reply if any, list it on 20.02.2020.

All IAs i.e. 270/2018, 306/2018, 460/2018 & IA 302/2019 are also listed to the same date


Member (J)

Syamala